

ITEM NO.6

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1361/2021

SUSHMITA DEV

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.165309/2021-EXEMPTION FROM FILING O.T. )

Date : 11-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Biswajit Deb, Sr. Adv.  
Ms. Tulika Mukherjee, AOR  
Mr. Shwetank Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice to all the respondents, returnable on 17<sup>th</sup> May,  
2022.

Dasti, in addition, is permitted.

In the meantime, learned counsel for the petitioner is at  
liberty to serve the learned Standing Counsel for the Union of  
India and Ors.

(NISHA KHULBEY)  
(SENIOR PERSONAL ASSISTANT)

(VIRENDER SINGH)  
BRANCH OFFICER